

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:332  
ANSWERED ON:15.12.2005  
OVERLOADING OF WAGONS  
Madhwaraj Smt. Manorama

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have received some complaints regarding overloading of wagons;
- (b) if so, whether the Railways have permitted such overloading;
- (c) if so, the reasons therefor;
- (d) whether the Railways have obtained clearance from the Commission of Railway Safety in this regard;
- (e) if so, the details thereof;
- (f) if not, the reasons therefor; and
- (g) the steps taken by the Railways to check such overloading ?

**Answer**

MINISTER OF RAILWAYS (SHRI LALU PRASAD)

(a) to (g) : A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF STARRED QUESTION NO.332 BY SHRIMATI MANORAMA MADHAVARAJ TO BE ANSWERED IN LOK SABHA ON 15.12.2005 REGARDING OVERLOADING OF WAGONS.

(a) No, Sir. However, cases of overloading beyond permissible limits have been detected during regular preventive as well as vigilance checks.

(b) No, Sir.

(c) Does not arise.

(d) Does not arise.

(e) Does not arise.

(f) Does not arise.

(g) To check overloading of wagons, regular weighment of rake is conducted and punitive charges are levied as per extant rules. Additional weighbridge have been/are being installed.